

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 32 OF 2017

Dated: 25th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Kamuthi Solar Power Ltd.

Vs.

Tamil Nadu Electricity Regulatory Commission & Ors.

... Appellant(s)

... Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. S. Vallinayagam for R-2 & R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **17.10.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/ss